

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). To augment irrigation facilities in Tribal Areas, the Government of India had suggested to the State Government in 1982 to prepare a Master Plan of irrigation in tribal areas covering inter-alia the following aspects :—

- (i) Harnessable water-resources for development in tribal sub-plan areas including flow irrigation (Major, Medium and Minor) lift irrigation and ground water development;
- (ii) status of present irrigation in the regions and utilisation of water resources for the future;
- (iii) existing land use pattern and projected pattern of land in the tribal sub-plan;
- (iv) present cropping pattern, proposed cropping pattern and the benefit likely to accrue to tribal families;
- (v) command area development aspect and the requirement of machinery and staff;
- (vi) rehabilitation programme in case the tribals are likely to be displaced. Attempts should also be made to locate alternative land in the command area of irrigation project proposed to be constructed;
- (vii) development of land and field channels should form part of each irrigation project and investment on these items should form total cost of the project;
- (viii) a programme with time schedule for implementation of irrigation projects and financial requirement may be clearly indicated.

Modernisation of Hirakud Dam

***890. SHRI SRIBALLAV PANIGRAHI :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is any proposal for modernisation of Hirakud Dam Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) and (b). There is a proposal for modernisation of the Canal system of the Hirakud Project at an estimated cost of about Rs. 33 crores. It envisages restoration of canals to their design sections, lining of canals in selected reaches, construction of additional control structures and improvement to canal service roads.

(c) Does not arise.

Environmental Pollution in the Capital due to Effluence Emitted by Surface Transport

***891. SHRI K. PRADHANI :
SHRI MAHENDRA SINGH :**

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether a study has been conducted recently by Government to assess the extent of impact of effluence emitted by the surface transport on the environment in the Capital (Delhi/New Delhi);

(b) if so, the details thereof;

(c) the measures proposed to be taken to save the Capital city from pollution caused by vehicles ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) Yes, Sir.

(b) The Report has not yet been finalized by Indian Institute of Technology, Delhi who conducted this study.

(c) Delhi Administration has been asked to amend the relevant Rules under the Motor Vehicles Act, 1939, to incorporate emission standards.

Power Projects With Foreign Assistance

***892. SHRI B. V. DESAI :
SHRI DEBI GHOSAL :**

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government propose to start at least four hydel and thermal power stat-

ions with foreign assistance;

(b) whether any foreign countries have agreed to help these projects;

(c) if so, the details of the same; and

(d) by what time the final decision in this regard is likely to be taken ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) (a) to (d) : Some hydel and thermal projects are under consideration for implementation but the source and pattern of funding have not been decided. It has been proposed to set up Trombay TPS (Unit VI), Farakka Stage II, Chandrapur TPS and Sardar Sarovar multipurpose Project with World Bank assistance. Ramagundam Stage II with assistance from Saudi Arabia, Anpara B with Japanese assistance and Kahalgaon with Soviet assistance.

Development of Paradip Port During 1985-86

*893. SHRIMATI JAYANTI PATNAIK: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount allocated for the Paradip Port during 1985-86; and

(b) the specific measures proposed to be taken for the development of Paradip Port during 1985-86 ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI) : (a) An amount of Rs. 23.85 crores have been allocated in the Annual Plan 1985-86.

(b) The third General Cargo Berth has recently been completed. The fertiliser berth is expected to be completed by October, 1985. These projects would augment Port's capacity by 0.25 million tonnes for handling general cargo and 1,20 million tonnes for handling fertiliser raw materials respectively. Besides, this, dredging has also been taken up to maintain the designed draught of the Port round the year.

Balimala Power Project

*894. SHRI SOMNATH RATH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have a proposal for further expansion of Balimela Power Project in Orissa;

(b) if so, the amount proposed to be spent on the expansion of Balimela Power Project;

(c) whether the expansion programme of the above project is going to be taken up in 1985-86; and

(d) if so, the steps taken in this matter ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) No, Sir.

(b) to (d) ; Does not arise.

Local Purchase of Ayurvedic Medicines by CGHS Dispensaries

6833. SHRI SANAT KUMAR MANDAL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the guidelines laid down for the local purchase of Ayurvedic medicines by the Medical Officers Incharge of Ayurvedic CGHS Dispensaries in the Capital and elsewhere;

(b) whether the indents are placed on some selected suppliers and if so, whether any panel is maintained and how these suppliers are selected;

(c) whether Government are aware that monopoly supply is being entrusted to one or two suppliers resulting in their supplying the medicines after a lapse of 2-3 weeks and that too at times poor and sub-standard stuff;

(d) whether there is an endemic shortage of ayurvedic medicines in the CGHS dispensaries particularly in the closing and beginning months of a year; and

(e) the steps being taken to maintain proper stock and improve the quality of medicines supplied to the Dispensaries ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWANA) : (a) to (e). Local purchase of Ayurvedic medicines is made from local Chemists appointed for the purpose in case of non-availability of listed items in Ayurvedic